

ITEM NO.4

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1546/2021

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

RAKESH SINGH & ORS.

Respondent(s)

Date : 08-12-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s)

Mr. Gaurav Khanna, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

All the respondents are duly represented.

Records have been received.

Four weeks time is given to the Ld. Counsel for the parties to
file the additional documents. After expiry of four weeks, list
the matter before the Hon'ble Court, under the rules.

S.P.S. LALER
Registrar

MG